BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606/2018

IN THE MATTER OF: -

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES IN O.A 606/2018 ORDER DATED: 01/09/2025.

INDEX

Filed by: -

Dated: 26-03-2026

New Delhi

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 606/2018

IN THE MATTER OF: -

Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues in O.A 606/2018 Order dated: 01/09/2025.

REPLY BY WAY OF AFFIDAVIT FOR AND BY THE LADAKH POLLUTION CONTROL COMMITTEE ON BEHALF OF, UNION TERRITORY OF LADAKH.

AFFIDAVIT

E Stamp No-

I, Mandeep Mittal, IFS, Regional Director, Ladakh Pollution Control Committee, Union Territory Ladakh, duly authorised on behalf of the Ladakh Pollution Control Committee, UT of Ladakh, do hereby solemnly affirm and respectfully submitted as under:

The present affidavit is being filed in response to the directions of the Hon'ble National Green Tribunal in Original Application No. 606/2018, wherein the Hon'ble Tribunal has sought the response in a format given along with the order dt: 01/09/2025 in this regard, the detailed status of Solid and Liquid Waste management is hereby submitted in the given format as ***Annexure-A***.

Further, attention is invited **to Direction (B) – Liquid Waste Management, Para IV,** wherein the Hon'ble Tribunal has directed that ***"Performance of the individual STPs by hotels be provided and details of reuse/discharge of the treated water for hotels be also disclosed."***

In compliance with the above direction, it is submitted that decentralised sewage treatment systems have been installed in hotels across the Union Territory of Ladakh. However, owing to extreme climatic conditions during the winter season and significantly reduced tourist inflow, most hotels in Ladakh remain closed (Photographic evidence enclosed as **Annexure-B**). Consequently, the installed systems remain non-operational during this period. As such, performance monitoring and efficacy assessment, including sampling and analysis of treated effluent, is not feasible at present.

It is further submitted that upon commencement of the summer tourist season and resumption of hotel operations, the efficacy and performance of each installed DSTP shall be checked, and the performance details of individual STPs along with information on reuse and/or

final discharge of treated wastewater shall be compiled and submitted to the Hon'ble Tribunal by way of a subsequent compliance report.

DEPONENT

SEAL OF THE PUBLIC NOTARY
Touseef Ahmad
Advocate
Regd. No. 701
Union territory of Ladakh

VERIFICATION

Verified at on this 25th day of March 2026 that the contents of the above reply by way of affidavit are correct and true on the basis of the records of the case as maintained and as per the information submitted by the Housing and Urban Development Department, Union Territory of Ladakh. Nothing has been concealed therefrom or mis-stated.

DEPONENT

rtified that Smt/Sh Mandeep Mittal
o,D/o,W/o IFS, Regional Director Ladakh
o Pollution Control Committee, Ladakh
and witnessed by Ashiq Hussain
on 25th March dt. 2026
I administrated Oath to he/she/
swore/solemnly affirmed that the
of this affidavit & hence attes

Touseef Ahmad (Advocate)
Notary Public
Union Territory of Ladakh

25/03/2026

Identified by :-

Annexure-A

Solid waste management in the state (UT Ladakh)

(1) Name of ULB	(2) Waste Generation (TPD)*	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
		Biodegradable	Dry / Recyclable	Inert			
LEH	14.59	5.62	8.05	0.92	14.59	14.59	14.59
KARGIL	9.34	3.75	5.049	0.561	9.34	9.34	9.34

* Whether based on per capita/ or weighment

7) Waste Processing					
(A) 7.1) Composting					
a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost
3.75 Kargil	In-vessel composting method	2.065 (due to losses 50 to 60%)	2.065	18% of the total waste is the residue i.e 0.675. The Rejects are disposed of through landfilling	Municipal parks, Forest
5.62 Leh	In-vessel composting method	3.091 (due to losses 50 to 60%)	3.091	18% of the total waste is the residue i.e 1.011. The Rejects are disposed of through landfilling	Municipal parks, Forest

7) Waste Processing					
(B) 7.2) Refuse Derived Fuel					
i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue / Reject management	e) Residue and Rejects and Management	vi) Utilization of RDF
NA	NA	NA	NA	NA	NA

7) Waste Processing					
(C) 7.3) Waste to Energy (Thermal / Methanation route)					
a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue / Rejects management	f) Fly ash and Bottom Ash management
NA	NA	NA	NA	NA	NA

7) Waste Processing			
(D) 7.4) Other Processing			
a) Quantity of inputs	b) Quality of inputs	c) Products and it's utilization	d) Residue / Reject management
NA	NA	NA	NA

8. Gap in Waste generation and Processing	Time bound plan to fill up the Gap
Nil	Nil

9. Legacy Waste								
1) Number of legacy waste dump sites	**2) Quantity of legacy waste reported on.....**	**3) Present quantity of legacy waste**	**4) Daily legacy waste being added as unprocessed waste**	**5) Quantification and utilization of out of Bioremediation and bio mining**				**6) gap in legacy waste remediation and time bound plan**
				Digested material	**Plastics**	**Rubber**	**Inert and others**	
Leh- 0	NA	NA	NA	NA	NA	NA	NA	NA
Kargil-1(currently work in progress for remediated)	66819	44429.66 (66819 - 22,389.34 remediated till now)	Nil	31595.2	513 (as per DPR)		513	Nil

10. Ring Fence Account				
1) Amount to be ring fenced	**2) Whether single dedicated account has been opened**	**3) Date of opening account**	**4) Amount utilized**	**5) Plan of utilization**
9,35,10,000	Yes	26.04.2024	5,31,34,819	Is being worked out in tandem with UT Budget and will be submitted in FY 2026-27

Sewage management in the State (UT Ladakh)

(A) Name of ULB	**(B) Sewage Status Estimation and Measurement**	**(C) Sewage Conveyance/sewers**		
	***Total Sewage Generation per day (in MLD)** **(1)**	**Targeted Household to be connected to sewers** **(2)**	**House-holds connected** **(3)**	**Time targets to complete connectivity (gap in connectivity)** **(4)**
Leh	8.69	5900	4380	Budget sanction is awaited. Once sanctioned, work will be completed in two working season.

Kargil	6.64	2446	Not yet Under construction	Budget sanction is awaited. Once sanctioned, work will be completed in two working season.

***Basis of estimation (based on 80% of lpcd water supply/or measured)**

(D) Drains					
Sewage and Sullage flowing in open drains (Storm water drains / concretised drains / unlined/katcha drains) (No. of drains)	**Flow in each drain (MLD)**	**Quality / Characteristics of effluent**	**Quantity of industrial effluent discharged in drain (MLD)**	**Final point of discharge of drain**	**Time bound action plan to prevent sewage discharge into drain**
(5)	**(6)**	**(7)**	**(8)**	**(9)**	**(10)**
Nil	Nil	Nil	Nil	Nil	Nil

(E) Sewage treatment and Utilization							
Installed Treatment capacities of existing STPs (MLD)	**Utilisation capacity of existing STPs (MLD)**	**Gap in sewage generation and treatment (MLD)**	**Time bound plan to set up and operationalize STPs**	**Performance of STPs with reference to Standards**	**Final point of discharge of treated effluent**	**Level of Utilisation of Treated sewage**	**Sludge generation and its management**
(11)	**(12)**	**(13)**	**(14)**	**(15)**	**(16)**	**(17)**	**(18)**
Kargil: Under-construction	NA	NA	NA	NA	NA	NA	NA
Leh: 3 MLD	3 MLD	5.69	Budget sanction is awaited. Once sanctioned, work will be completed in two working seasons.	Meeting CPCB norms	Indus River	-Reusing for stone crushing facility -Irrigation of plantation of trees	Greenhouse drying beds are available for drying of sludge. After adequate drying, the sludge is reused as compost.